

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5853  
ANSWERED ON:02.05.2013  
DUTY HOURS OF LOCO PILOTS  
Manian Shri O. S.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the High Power Committee to review the duty hours of loco pilots and other safety related categories has submitted its report;
- (b) if so, the salient points of its recommendations alongwith the action taken/being taken thereon by the Railways;
- (c) whether the loco pilots are subjected to longer working hours at a stretch causing adverse effects on their functioning; and
- (d) if so, the details of action being taken by the Railways to address the said issue of loco pilots?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) No, Madam.

(b) Does not arise.

(c) & (d) : The working hours of loco pilots are regulated in accordance with the provisions contained in the Railways Act, 1989 and the Railway Servants (Hours of Work & Period of Rest) Rules, 2005. Loco pilots are rostered to work for 104 hours in a fortnight. The duty hours are monitored at divisional, zonal and Railway Board levels to ensure that it is within parameters laid down. Sometimes in exceptional and emergent situations, they are required to work for extra hours for which they are compensated as per extant rules.